

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2014 & IA NOS. 316, 392, 394 OF 2014 & IA NO. 287 OF 2015**  
**APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015**  
**APPEAL NO. 21 OF 2016**  
**APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017**  
**APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017**  
**APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017**  
**APPEAL NO. 279 OF 2017 & IA NO. 728 OF 2017**

**Dated: 20<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NO. 201 OF 2014 &  
IA NOS. 316, 392, 394 OF 2014 AND IA NO. 287 OF 2015**

**Reliance Infrastructure Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hazan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Kishan for R-1

Mr. Kunal Kaul  
Mr. Akshat Jain for R-2

**APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015**

**Reliance Infrastructure Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hazan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Kishan for R-1  
  
Mr. Kunal Kaul  
Mr. Akshat Jain for R-2  
  
Mr. Harinder Toor  
Ms. Kritika Shukla  
Mr. R. Dubal (*Rep.*) for R-3

**APPEAL NO. 21 OF 2016**

**Municipal Corporation of Greater Mumbai** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Harinder Toor  
Ms. Kritika Shukla  
Mr. R. Dubal (*Rep.*)  
  
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Kishan for R-1  
  
Mr. Kunal Kaul  
Mr. Akshat Jain for R-2  
  
Mr. Sanjay Sen, Sr. Adv.  
Mr. Hasan Murtaza for Adani

**APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017**

**Reliance Infrastructure Ltd.** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hasan Murtaza  
  
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Kishan for R-1  
  
Mr. C. S. Vaidyanathan, Sr. Adv.  
Mr. Kunal Kaul  
Mr. Akshat Jain for R-2/Tata Power  
  
Mr. Harinder Toor  
Ms. Kritika Shukla  
Mr. R. Dubal (*Rep.*) for R-3

Mr. Nishant Talwar  
Ms. Shikha Pandey for Intervenor

**APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017**

**The Tata Power Company Limited** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. C. S. Vaidyanathan, Sr. Adv.  
Mr. Kunal Kaul  
Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Kishan for R-1

Mr. Harinder Toor  
Ms. Kritika Shukla  
Mr. R. Dubal (*Rep.*) for R-2

Mr. Sanjay Sen, Sr. Adv.  
Mr. Hasan Murtaza for Reliance

Mr. Nishant Talwar  
Ms. Shikha Pandey for Intervenor

**APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017**

**MIDC Marol Industries Association** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Nishant Talwar  
Ms. Shikha Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Kishan for R-1

Mr. Kunal Kaul  
Mr. Akshat Jain for Tata Power

Mr. Sanjay Sen, Sr. Adv.  
Mr. Hasan Murtaza for Reliance/R-3

Mr. Harinder Toor  
Ms. Kritika Shukla

**APPEAL NO. 279 OF 2017 & IA NO. 728 OF 2017**

**Municipal Corporation of Greater Mumbai** .... Appellant(s)  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .... Respondent(s)

Counsel for the Appellant(s) : Mr. Harinder Toor  
Ms. Kritika Shukla  
Mr. R. Dubal (*Rep.*)

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Kishan for R-1  
  
Mr. Kunal Kaul  
Mr. Akshat Jain for Tata Power  
  
Mr. Sanjay Sen, Sr. Adv.  
Mr. Hasan Murtaza for Reliance/R-3

**ORDER**

We have heard learned counsel for the Appellant in Appeal No. 195 of 2017 for some time.

List these matters for further hearing on **9<sup>th</sup>, 10<sup>th</sup> & 11<sup>th</sup> October 2018.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*ts/mk*